

(b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-138/80 for (ii)].

(iii) (a) Eleventh Annual Report and Accounts of the National Textile Corporation Limited New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-144/80 for (iii)].

(iv) (a) Fourteenth Annual Report and Accounts of the Samjhara Salts Limited, Jaipur, for the year ended the 30th September, 1978, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-141/80 for (iv)].

(v) (a) Twentieth Annual Report and Accounts of the Hindustan Salts Limited, Jaipur, for the year ended the 30th September, 1978, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-140/80 for (v)].

(vi) Twenty-fourth Annual Report and Accounts of the National Small Industries Corporation Limited, New Delhi, for the year 1978-79, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-139/80 for (vi)].

(vii) (a) Twenty-sixth Annual Report and Accounts of the Hindustan Machine Tools Limited, Bangalore for the year 1978-79, together with

the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-142/80 for (vii)].

II. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I (ii), (iv) and (v) above. [Placed in Library. See No. LT-145/80].

### **Report and Account, (1978-79) of the Automotive Research Association of India, Pune and Related Paper**

SHRI R. VENKATARAMAN: Sir, I also beg to lay a copy (in English and Hindi) of the Tenth Annual Report and Audited Accounts of the Automotive Research Association of India, Pune, for the year 1978-79, together with a Review by Government on the working of the Association. [Placed in Library. See No. LT-140/80].

### **I. Report and certified Accounts (1978-79) of the Employees' State Insurance Corporation**

#### **II. (i) Report and Accounts (1978-79) of the Air India and Related Paper**

#### **(ii) Report and Account, (1978-79) of the Indian Air Lines and Related Paper**

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following papers, under section 36 of the Employees' State Insurance Corporation Act, 1948:—

(i) Annual Report on the work and activities of the Employees' State Insurance Corporation during the year 1978-79.

(ii) Certified Annual Account, of the Employees' State Insurance Corporation, for the year 1978-79 and the Audit Report thereon. [Placed in Library. See No. LT-8/80 for I].

II. A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 37 of the Air Corporations Act, 1953, read with sub-section (4) of section 15 of that Act:—

(i) Twenty-sixth Annual Report and Accounts of the Air India for the year 1978-79, together with the Audit Report on the Accounts, [Placed in Library. See No. LT-25/80].

(ii) Twenty-sixth Annual Report and Accounts of the Indian Air Lines for the year 1978-79, together with the Audit Report on the Accounts, [Placed in Library. See No. LT-24/80].

**Report (1978-79) on the working of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952, The Employees' Provident Funds Scheme, 1952, The Employees' Family Pension Scheme, 1971 and the Employees' Deposit-Linked Insurance Scheme, 1976.**

SHRI J. B. PATNAIK: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Twenty-sixth Annual Report for the year 1978-79, on the working of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952, the Employees' Provident Funds Scheme, 1952, the Employees Family Pension scheme 1971 and the Employees' Deposit-Linked Insurance Scheme, 1976. [Placed in Library. See No. LT-108/80].

**Reports and Audited Accounts of the Central Board for Workers' Education, Nagpur for the years 1977-78 and 1978-79 and Related Papers**

SHRI J. B. PATNAIK: Sir, I also beg to lay on the Table:

I. A copy (in English and Hindi) of the Nineteenth Annual Report and Audited Accounts of the Central Board for Workers' Education, Nagpur, for the year 1977-78, together with a statement (in English and Hindi) giving reasons for the delay in laying documents. [Placed in Library. See No. LT-107/80].

II. A copy (in English and Hindi) of the Twentieth Annual Report and Audited Accounts of the Central Board for Worker's Education, Nagpur, for the year 1978-79. [Placed in Library. See No. LT-107/80].

### Notifications of the Ministry of Labour

SHRI J. B. PATNAIK: Sir, I also beg to lay on the Table:

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour, under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:—

(i) G.S.R. No. 982, dated the 21st July, 1979, publishing the Employees' Provident Funds (Second Amendment) Scheme, 1979.

(ii) G.S.R. No. 1062, dated the 11th August, 1979, publishing the employees' Provident Funds (Third Amendment) Scheme, 1979.

(iii) G.S.R. No. 1118, dated the 1st September, 1979, publishing the Employees' Provident Funds (Fourth Amendment) Scheme, 1979.

(iv) G.S.R. No. 25, dated the 5th January, 1980, publishing the Employees' Family Pension (Amendment) Scheme, 1979.

[Placed in Library. See No. LT-110/80 for (i) to (iv)].

II. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 938, dated the 7th July, 1979 under sub-section (2) of section 4 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952. [Placed in Library. See No. LT-109/80].

**I. Various Annual Reports and Accounts of various Public Sector Undertakings and Related Papers**

**II. Report (1978-79) of the Trade Marks Registry, Bombay**

**III. Report and Accounts (1978-79) of the Federation of Indian Export Organisation, New Delhi and related paper**  
New Delhi